NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 496/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Pool Vadi Wind Farm Ltd.

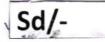
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CSA 492/230-232/NCLT/MB/MAH/2017 CSA 493/230-232/NCLT/MB/MAH/2017 CSA 494/230-232/NCLT/MB/MAH/2017 CSA 495/230-232/NCLT/MB/MAH/2017 CSA 496/230-232/NCLT/MB/MAH/2017 CSA 497/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.



V. NALLASENAPATHY Member (Technical)

